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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now Papers to be laid. Shri A.K. Antony.

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): Madam, I beg to lay on the Table:--

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 346 of the Cantonments Act, 2006:-

(i) The Cantonments (Payment of Allowances to Vice-President and Elected Members) Rules, 2011 published in Notification No. S.R.O. 6(E) in Gazette of India dated 1<sup>st</sup> August, 2011.

(ii) The Election of Vice-President of the Cantonments Board (Procedure) Rules, 2011 published in the Notification No. S.R.O.10(E) in Gazette of India dated the 4<sup>th</sup> November, 2011.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item (i) of (1) above.

(Placed in Library, See No. LT 5465/15/11)

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): Madam, I beg to lay on the Table:--

(1) A copy of the Statement (Hindi and English versions) on ILO Domestic Workers Convention (C-186) and Domestic Workers Recommendation (R-201) adopted in the 100<sup>th</sup> Session of the International Labour Conference held in June, 2011.

(Placed in Library, See No. LT 5466/15/11)

(2) A copy of the recommendations of the Majithia Wage Boards (Hindi and English versions) published in Notification No. S.O. 2532(E) in Gazette of India dated 11<sup>th</sup> November, 2011, under the Working Journalists and other Newspapers Employees (Conditions of Service) and Miscellaneous Provision Act, 1955.

(Placed in Library, See No. LT 5467/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT): Madam, on behalf of Shri G.K. Vasan, I beg to lay on the Table:--

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Ennore Port Limited, Chennai, for the year 2010-2011.

(ii) Annual Report of the Ennore Port Limited, Chennai, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5468/15/11)

(b) (i) Review by the Government of the working of the Sethusamudram Corporation Limited, Chennai, for the year 2010-2011.

(ii) Annual Report of the Sethusamudram Corporation Limited, Chennai, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5469/15/11)

- (c) (i) Review by the Government of the working of the Dredging Corporation of India Limited, New Delhi, for the year 2010-2011.
- (ii) Annual Report of the Dredging Corporation of India Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5470/15/11)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Seamen's Provident Fund Organisation, Mumbai, for the year 2010-2011.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Seamen's Provident Fund Organisation, Mumbai, for the year 2010-2011, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Seamen's Provident Fund Organisation, Mumbai, for the year 2010-2011.

(Placed in Library, See No. LT 5471/15/11)

- (3) (i) A copy of the Annual Administration Report (Hindi and English versions) of the V. O. Chidambaranar Port Trust, Tuticorin, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the V. O. Chidambaranar Port Trust, Tuticorin, for the year 2010-2011.

(Placed in Library, See No. LT 5472/15/11)

- (4) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Jawaharlal Nehru Port Trust, Mumbai, for the year 2010-2011.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Port Trust, Mumbai, for the year 2010-2011.

(Placed in Library, See No. LT 5473/15/11)

- (5) (i) A copy of the Annual Accounts (Hindi and English versions) of the Kandla Port Trust, Gandhidham, for the year 2010-2011, together with Audit Report thereon.

(Placed in Library, See No. LT 5474/15/11)

- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Kandla Port Trust, Gandhidham, for the year 2010-2011.

- (6) (i) A copy of the Annual Accounts (Hindi and English versions) of the Mormugao Port Trust, Goa, for the year 2010-2011, together with Audit Report thereon.

(Placed in Library, See No. LT 5475/15/11)

- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Mormugao Port Trust, Goa, for the year 2010-2011.

- (7) (i) A copy of the Annual Accounts (Hindi and English versions) of the Paradip Port Trust, Paradip, for the year 2010-2011, together with Audit Report thereon.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Paradip Port Trust,

Paradip, for the year 2010-2011.

(Placed in Library, See No. LT 5476/15/11)

- (8) (i) A copy of the Annual Administration Report (Hindi and English versions) of the New Mangalore Port Trust, Mangalore, for the year 2010-2011.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the New Mangalore Port Trust, Mangalore, for the year 2010-2011.

(Placed in Library, See No. LT 5477/15/11)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Kolkata Port Trust, Kolkata, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kolkata Port Trust, Kolkata, for the year 2010-2011.

(Placed in Library, See No. LT 5478/15/11)

(10) A copy each of the following Notifications (Hindi and English versions) under sub-section (1A) of Section 9 of the Merchant Shipping Act, 1958:-

(i) The Merchant Shipping (Levy of Seamen's Welfare Fee) Amendment Rules, 2011 published in Notification No. G.S.R. 654(E) in Gazette of India dated 30<sup>th</sup> August, 2011.

(ii) S.O. 2044(E) published in Gazette of India dated 6<sup>th</sup> September, 2011, notifying delegation of Powers of Indian Classification Societies.

- (11) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

(Placed in Library, See No. LT 5479/15/11)

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA): Madam, I beg to lay on

the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (1) (i) Review by the Government of the working of the MOIL Limited, Nagpur, for the year 2010-2011.
- (ii) Annual Report of the MOIL Limited, Nagpur, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5480/15/11)

- (2) (i) Review by the Government of the working of the MECON Limited, Ranchi, for the year 2010-2011.
- (ii) Annual Report of the MECON Limited, Ranchi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5481/15/11)

- (3) (i) Review by the Government of the working of the NMDC Limited, Hyderabad, for the year 2010-2011.
- (ii) Annual Report of the NMDC Limited, Hyderabad, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5482/15/11)

- (4) (i) Review by the Government of the working of the MSTC Limited, Kolkata, for the year 2010-2011.
- (ii) Annual Report of the MSTC Limited, Kolkata, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5483/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Madam, on behalf of Shrimati Jayanti Natarajan, I beg to lay on the Table:--

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Wildlife Institute of India, Dehradun, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wildlife Institute of India, Dehradun, for the year 2009-2010.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5484/15/11)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Zoo Authority, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Zoo Authority, New Delhi, for the year 2009-2010.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 5485/15/11)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Padmaja Naidu Himalayan Zoological Park, Darjeeling, for the year 2008-2009, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Padmaja Naidu Himalayan Zoological Park, Darjeeling, for the year 2008-2009.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 5486/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): Madam, I beg to lay on the Table:--

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Pharmaceuticals Export Promotion Council (Pharmexcil), Hyderabad, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pharmaceuticals Export Promotion Council (Pharmexcil), Hyderabad, for the year 2010-2011.

(Placed in Library, See No. LT 5487/15/11)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Export Promotion Council for EOUs & SEZs, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Export Promotion Council for EOUs & SEZs, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 5488/15/11)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Shellac and Forest Products Export Promotion Council (Shefexil), Kolkata, for the year 2010-2011.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Shellac and Forest Products Export Promotion Council (Shefexil), Kolkata, for the year 2010-2011, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Shellac and Forest Products Export Promotion Council (Shefexil), Kolkata, for the year 2010-2011.

(Placed in Library, See No. LT 5489/15/11)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Diamond Institute, Surat, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Diamond Institute, Surat, for the year 2010-2011.

(Placed in Library, See No. LT 5490/15/11)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Gem and Jewellery Export Promotion Council, Mumbai, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gem and Jewellery Export Promotion Council, Mumbai, for the year 2010-2011.

(Placed in Library, See No. LT 5491/15/11)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Spices Board India, Cochin, for the year 2010-2011.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Spices Board India, Cochin, for the year 2010-2011, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Spices Board India, Cochin, for the year 2010-2011.

(Placed in Library, See No. LT 5492/15/11)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Engineering Export Promotion Council (EEPC India), Kolkata, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Engineering Export Promotion Council (EEPC India), Kolkata, for the year 2010-2011.

(Placed in Library, See No. LT 5493/15/11)

(8) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the PEC Limited, New Delhi, for the year 2010-2011.
- (ii) Annual Report of the PEC Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5494/15/11)

- (b) (i) Review by the Government of the working of the State Trading Corporation of India Limited, New Delhi, for the year 2010-2011.
- (ii) Annual Report of the State Trading Corporation of India Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5495/15/11)

- (c) (i) Review by the Government of the working of the MMTC Limited, New Delhi, for the year 2010-2011.
- (ii) Annual Report of the MMTC Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5496/15/11)

- (d) (i) Review by the Government of the working of the CAPEXIL Limited, Kolkata, for the year 2010-2011.
- (ii) Annual Report of the CAPEXIL Limited, Kolkata, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5497/15/11)

- (e) (i) Review by the Government of the working of the Plastics Export Promotion Council (Plexconcil), Mumbai, for the year 2010-2011.
- (ii) Annual Report of the Plastics Export Promotion Council (Plexconcil), Mumbai, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5498/15/11)

- (f) (i) Review by the Government of the working of the Basic Chemicals, Pharmaceuticals and Cosmetics Export Promotion Council (Chemexcil), Mumbai, for the year 2010-2011.
- (ii) Annual Report of the Basic Chemicals, Pharmaceuticals and Cosmetics Export Promotion Council (Chemexcil), Mumbai, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5499/15/11)

- (g) (i) Review by the Government of the working of the Export Credit Guarantee Corporation of India Limited, Mumbai, for the year 2010-2011.
- (ii) Annual Report of the Export Credit Guarantee Corporation of India Limited, Mumbai, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General

thereon.

(Placed in Library, See No. LT 5500/15/11)

(9) A copy of the Spices Board (Amendment) Rules, 2011 (Hindi and English versions) published in Notification No. G.S.R. 811(E) in Gazette of India dated 15<sup>th</sup> November, 2011 under Section 40 of the Spices Board Act, 1986.

(Placed in Library, See No. LT 5501/15/11)

(10) A copy of the Notification No. S.O.2020(E) (Hindi and English versions) published in Gazette of India dated 30<sup>th</sup> August, 2011 appointing the 1<sup>st</sup> September, 2011 as the date from which the duty of excise at the rate of rupee two only per kilogram of rubber shall be levied as cess on all rubber produced in India issued under sub-section (1) of Section 12 of the Rubber Act, 1947.

(Placed in Library, See No. LT 5502/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): Madam, I beg to lay on the Table:--

- (1)
- (i) A copy of the Annual Report (Hindi and English versions) of the Powerloom Development and Export Promotion Council, Mumbai, for the year 2010-2011, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Powerloom Development and Export Promotion Council, Mumbai, for the year 2010-2011.

(Placed in Library, See No. LT 5503/15/11)

- (2)
- (i) A copy of the Annual Report (Hindi and English versions) of the Synthetic and Rayon Textiles Export Promotion Council, Mumbai, for the year 2010-2011, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Synthetic and Rayon Textiles Export Promotion Council, Mumbai, for the year 2010-2011.

(Placed in Library, See No. LT 5504/15/11)

- (3)
- (i) A copy of the Annual Report (Hindi and English versions) of the Wool and Woollens Export Promotion Council, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wool and Woollens Export Promotion Council, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 5505/15/11)

- (i) A copy of the Annual Report (Hindi and English versions) of the

- (4) Wool Research Association, Thane, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wool Research Association, Thane, for the year 2010-2011.

(Placed in Library, See No. LT 5506/15/11)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Wool Development Board, Jodhpur, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Wool Development Board, Jodhpur, for the year 2010-2011.

(Placed in Library, See No. LT 5507/15/11)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Bombay Textile Research Association, Mumbai, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bombay Textile Research Association, Mumbai, for the year 2010-2011.

(Placed in Library, See No. LT 5508/15/11)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the South India Textile Research Association, Coimbatore, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the South India Textile Research Association, Coimbatore, for the year 2010-2011.

(Placed in Library, See No. LT 5509/15/11)

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Jute Diversification, Kolkata, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Centre for Jute Diversification, Kolkata, for the year 2009-2010.

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

(9)

(Placed in Library, See No. LT 5510/15/11)

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Handloom Export Promotion Council, Chennai, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Handloom Export Promotion Council, Chennai, for the year 2010-2011.

(Placed in Library, See No. LT 5511/15/11)

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Cotton Textiles Export Promotion Council, Mumbai, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cotton Textiles Export Promotion Council, Mumbai, for the year 2010-2011.

(Placed in Library, See No. LT 5512/15/11)

- (12) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the National Textile Corporation Limited, New Delhi, for the year 2010-2011.
- (ii) Annual Report of the National Textile Corporation Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5513/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): Madam, I beg to lay on the Table:--

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Bharat Electronics Limited, Bangalore, for the year 2010-2011.
- (ii) Annual Report of the Bharat Electronics Limited, Bangalore, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5514/15/11)

- (b) (i) Review by the Government of the working of the Bharat Dynamics Limited, Hyderabad, for the year 2010-2011.
- (ii) Annual Report of the Bharat Dynamics Limited, Hyderabad, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5515/15/11)

- (c) (i) Review by the Government of the working of the Hindustan Aeronautics Limited, Bangalore, for the year 2010-2011.
- (ii) Annual Report of the Hindustan Aeronautics Limited, Bangalore, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5516/15/11)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Himalayan Mountaineering Institute, Darjeeling, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Himalayan Mountaineering Institute, Darjeeling, for the year 2010-2011.

(Placed in Library, See No. LT 5517/15/11)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Institute of Mountaineering, Uttarkashi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nehru Institute of Mountaineering, Uttarkashi, for the year 2010-2011.

(Placed in Library, See No. LT 5518/15/11)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Jawahar Institute of Mountaineering and Winter Sports, Pahalgam, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawahar Institute of Mountaineering and Winter Sports, Pahalgam, for the year 2010-2011.

(Placed in Library, See No. LT 5519/15/11)

(5) A copy of the Notification No. S.R.O. 09(E) (in Hindi version only) published in Gazette of India dated 24<sup>th</sup> October, 2011 containing corrigendum to the Notification No. S.R.O. 65 dated 21<sup>st</sup> July, 2008, issued under the Armed Forces Tribunal Act, 2007.

(Placed in Library, See No. LT 5520/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR CHAUDHARY):  
Madam, on behalf of Shri Jitin Prasada, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 10 of the National Highways Act, 1956:-

- (i) S.O. 1264(E) published in Gazette of India dated the 1<sup>st</sup> June, 2010, making certain amendments in the Notification No. S.O. 1206(E) dated 16<sup>th</sup> October, 2003.
- (ii) S.O. 2561(E) published in Gazette of India dated the 13<sup>th</sup> October, 2010, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 31D (including construction of by-passes) in the State of West Bengal.
- (iii) S.O. 1072(E) published in Gazette of India dated the 13<sup>th</sup> May, 2010, containing corrigendum to the Notification No. S.O. 3007(E) dated 25<sup>th</sup> November, 2009.
- (iv) S.O. 1737(E) published in Gazette of India dated the 20<sup>th</sup> July, 2010, containing corrigendum to the Notification No. S.O. 314(E) (in Hindi version only) dated 8<sup>th</sup> February, 2010.
- (v) S.O. 2597(E) published in Gazette of India dated the 19<sup>th</sup> October, 2010, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 83 (Patna-Gaya-Dobhi Section) in the State of Bihar.
- (vi) S.O. 1918(E) published in Gazette of India dated the 5<sup>th</sup> August, 2010, making certain amendments in the Notification No. S.O. 2656(E) dated 21<sup>st</sup> October, 2009.
- (vii) S.O. 2805(E) published in Gazette of India dated the 18<sup>th</sup> November, 2010, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 85 (Hajipur-Chhapra-Gopalganj Section) in the State of Bihar.
- (viii) S.O. 2628(E) published in Gazette of India dated the 25<sup>th</sup> October, 2010, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 85 (Hajipur-Chhapra-Gopalganj Section) in the State of Bihar.
- (ix) S.O. 2837(E) published in Gazette of India dated the 24<sup>th</sup> November, 2010, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 77 (Muzaffarpur-Sonbarsa Section) in the State of Bihar.
- (x) S.O. 2678(E) published in Gazette of India dated the 28<sup>th</sup> October, 2010, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 28A in the State of Bihar.
- (xi) S.O. 2906(E) published in Gazette of India dated the 8<sup>th</sup> December, 2010, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 2 (Varanasi-Aurangabad Section) in the State of Bihar.
- (xii) S.O. 2648(E) published in Gazette of India dated the 26<sup>th</sup> October, 2010, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 77 (Muzaffarpur-Sonbarsa Section) in the State of Bihar.
- (xiii) S.O. 2639(E) published in Gazette of India dated the 25<sup>th</sup> October, 2010, regarding acquisition of land for

building, maintenance, management and operation of National Highway No. 83 (Patna-Gaya-Dobhi Section) in the State of Bihar.

- (xiv) S.O. 2871(E) published in Gazette of India dated the 30<sup>th</sup> November, 2010, authorising the Officers, mentioned therein, as the competent authority to acquire land for building, maintenance and operation of National Highway No. 83 (Patna-Gaya-Dobhi Section) in the State of Bihar.
- (xv) S.O. 2277(E) published in Gazette of India dated the 15<sup>th</sup> September, 2010, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 85 (Hajipur-Chhapra-Gopalganj Section) in the State of Bihar.
- (xvi) S.O. 1033(E) published in Gazette of India dated the 12<sup>th</sup> May, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 31D in the State of West Bengal.
- (xvii) S.O. 1498(E) published in Gazette of India dated the 1<sup>st</sup> July, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 6 (Dankuni-Kolaghat Section) in the State of West Bengal.
- (xviii) S.O. 1031(E) published in Gazette of India dated the 12<sup>th</sup> May, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 31D in the State of West Bengal.
- (xix) S.O. 1032(E) published in Gazette of India dated the 12<sup>th</sup> May, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 31D in the State of West Bengal.
- (xx) S.O. 1524(E) published in Gazette of India dated the 1<sup>st</sup> July, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 31D in the State of West Bengal.
- (xxi) S.O. 1359(E) published in Gazette of India dated the 13<sup>th</sup> June, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 31D in the State of West Bengal.
- (xxii) S.O. 1030(E) published in Gazette of India dated the 12<sup>th</sup> May, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 31D in the State of West Bengal.
- (xxiii) S.O. 1558(E) published in Gazette of India dated the 8<sup>th</sup> July, 2011, making certain amendments in the Notification No. S.O. 2814(E) dated 3<sup>rd</sup> November, 2009.
- (xxiv) S.O. 1199(E) published in Gazette of India dated the 26<sup>th</sup> May, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 83 (Patna-Gaya-Dobhi Section) in the State of West Bengal.
- (xxv) S.O. 1568(E) published in Gazette of India dated the 8<sup>th</sup> July, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 33 (Hazaribag-Ranchi Section) in the State of Jharkhand.
- (xxvi) S.O. 1564(E) published in Gazette of India dated the 8<sup>th</sup> July, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 34 (Farakka-Raiganj Section) in the State of West Bengal.
- (xxvii) S.O. 1573(E) published in Gazette of India dated the 8<sup>th</sup> July, 2011, authorising the District Land Acquisition Officer, Begusarai, as the competent authority to acquire land for building, maintenance and operation of National Highway No. 28 (Muzaffarpur-Barauni Section) in the State of Bihar.
- (xxviii) S.O. 1363(E) published in Gazette of India dated the 13<sup>th</sup> June, 2011, making certain amendments in the Notification No. S.O. 2656(E) dated 21<sup>st</sup> October, 2009.

(xxix) S.O. 1365(E) published in Gazette of India dated the 13<sup>th</sup> June, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 33 (Rargaon-Jamshedpur Section) in the State of Jharkhand.

(Placed in Library, See No. LT 5520/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): Madam, I beg to lay on the Table:--

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Visually Handicapped, Dehradun, for the year 2009-2010, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute for the Visually Handicapped, Dehradun, for the year 2009-2010.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5521/15/11)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Orthopaedically Handicapped, Kolkata, for the year 2009-2010, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute for the Orthopaedically Handicapped, Kolkata, for the year 2009-2010.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 5523/15/11)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Pandit Deendayal Upadhyaya Institute for the Physically Handicapped, New Delhi, for the year 2009-2010, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pandit Deendayal Upadhyaya Institute for the Physically Handicapped, New Delhi, for the year 2009-2010.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 5524/15/11)

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